

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4319  
ANSWERED ON:06.09.2012  
VRS IN ONGC  
Dhruvanarayana Shri R.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Oil and Natural Gas Corporation (ONGC) has initiated the Voluntary Retirement Scheme (VRS) for its staff; and  
(b) if so, the details thereof and the response received so far in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. Singh)

(a) and (b): Oil and Natural Gas Corporation Limited(ONGC) has been operating a Voluntary Retirement Scheme(VRS) regularly every year since 2004, which is generally open for two months in the months of May-June. This year also, the scheme was open for all whole time regular employees who were on the rolls of the Corporation as on 1st May, 2012 and who have attained the age of 40 years or above with minimum 15 years of continuous service. The scheme was open from 1st May, 2012 to 2nd July, 2012.

During the years 2004-05 to 2012-13, the following number of officials have been released from ONGC under the VRS:

Year Released on VRS

2004-05 496

2005-06 238

2006-07 96

2007-08 60

2008-09 54

2009-10 75

2010-11 86

2011-12 105

2012-13 85 released so far-59 more cases  
are under process for approval.